

policy in the case of all the States which suffered from the natural calamities; and, hence it is not possible to adopt a differential treatment in the case of any State.

Proposal for Non-Banking Financial Agency to Mop up Deposits from Emigrants

1828. SHRI K. A. RAJAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Kerala Government has submitted a proposal for Reserve Bank of India's clearance to organise a non-banking financial agency to mop up deposits from the emigrants or their families in Kerala; and

(b) if so, what are the details and Government's decision thereon?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes, Sir.

(b) The proposal envisages the utilisation of the savings of the emigrants particularly to Gulf countries, according to their wishes in schemes such as purchase of land, construction of houses etc. on the one hand and on the other hand in integrated rural development programmes such as dairying, poultry farming, inland water fish farms, village and rural industries, minor irrigation projects, transmission and distribution of electricity etc.

The proposal has been made to the Reserve Bank of India in the last week of October, 1978. The Reserve Bank are yet to take a final view on it.

Development of Tourist Centres in Garhwal Division

1830. SHRI JAGANNATH SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received any proposal for development

of tourists centres in the Garhwal Division; and

(b) if so, what are the places selected for this purpose?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir.

(b) Does not arise.

Cancellation of Export Licences of Garment Exporters

1831. SHRI SAUGATA ROY;

SHRI A. R. BADRI NARAYAN:

SHRI P. M. SAYEED:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that Government have decided to cancel the export licences of at least 20 garment exporters;

(b) if so, the details thereof; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) to (c). Show-cause notices were issued to a number of exporters who had surrendered quotas during the current year after getting allocation for ready goods. Textile Commissioner had been asked to examine the replies to show-cause notices given by such exporters with a view to taking appropriate action. The report of the Textile Commissioner has since been received.

निर्यात बढ़ाने के उपाय

1832. श्री यमुना प्रसादशर्मा: क्या वाणिज्य तथा वाणिज्यिक प्रति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि:

(क) 1 अप्रैल, 1978 में 30 (सितम्बर, 1978 के दौरान देश में किन किन वस्तुओं का आयात किया